

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
UNIWORTH TEXTILES LIMITED
(OPERATING IN TEXTILE INDUSTRY)

HAVING TEXTILE PLANTS AT RAIPUR AND NAGPUR.
(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Uniworth Textiles Limited PAN No. AAACF4449H CIN No - L17299WB1992PLC055442
2.	Address of the registered office (as per MCA website)	11-A, 4th Floor, Unit 4-B, Rawdon Chambers, Sarojini Naidu Sarani, Kolkata - 700017, West Bengal
3.	URL of website	https://uniworthibc.com/
4.	Details of place where majority of fixed assets are located	The Company has textile manufacturing plants at: i. 923-945, Urla Growth Centre, Sector-D, Post- Sarora, Raipur, Chhattisgarh, 493221 ii. B-129, MIDC, Butibori, Uniworth, Midc, Takalghat, Nagpur, Maharashtra, 441108 Both the plants are closed since 2017.
5.	Installed capacity of main products/ services	Not Available
6.	Quantity and value of main products/ services sold in last financial year	The company is not operational since 2017.
7.	Number of employees/ workmen	No employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://uniworthibc.com/
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The same can be availed by sending a request to cirp.uniworth@gmail.com
10.	Last date for receipt of expression of interest	Thursday, 10th July, 2025
11.	Date of issue of provisional list of prospective resolution applicants	Saturday, 19th July, 2025
12.	Last date for submission of objections to provisional list	Thursday, 24th July, 2025
13.	Date of issue of final list of prospective resolution applicants	Thursday, 31st July, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Tuesday, 05th August, 2025
15.	Last date for submission of resolution plans	Thursday, 04th September, 2025
16.	Process email id to submit Expression of Interest	cirp.uniworth@gmail.com
17.	Details of the corporate debtor's registration status as MSME	The Corporate Debtor is not registered as MSME

Date: 25th June, 2025
Place: Mumbai

For Uniworth Textiles Limited
Sd/-

Hari Kishan Bhoklay
Authorized Signatory

For KDRA Insolvency Professionals Private Limited
Resolution Professional Uniworth Textiles Limited (Under CIRP)
Reg. No: IBBI/IPE-0059/IPA-1/2022-23/50037

Correspondence Address of the Resolution Professional:
1601, Unicorn, Dattaji Salvi Marg, Andheri West, Mumbai - 400053
Correspondence email - cirp.uniworth@gmail.com